

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 5  
TO BE ANSWERED ON 14.09.2020**

**TRAINING UNDER SANKALP SCHEME**

- † 5. **SHRI PARBATBHAI SAVABHAI PATEL:  
SHRI JASWANT SINGH BHABHOR:  
SHRIMATI RATHVA GITABEN VAJESINGBHAI:  
SHRI PRADEEP KUMAR SINGH:  
SHRI SHANTANU THAKUR:  
SHRI NARANBHAI KACHHADIYA:  
SHRI JOHN BARLA:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) the details of the sectors in which training is being imparted under SANKALP scheme;
- (b) whether employment is being made available after the said training;
- (c) whether this training is improving the skill of the people;
- (d) the amount of funds allocated by the Government for the said scheme during the last three years; and;
- (e) the State-wise details thereof including Gujarat, Bihar and West Bengal?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI R. K. SINGH)**

(a) to (c) Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) is an outcome based Centrally Sponsored Scheme aimed at implementing the mandate of the National Skill Development Mission (NSDM). SANKALP aims to address ongoing challenges such as bringing about convergence, infusing quality in skill development programs and making them market relevant and accessible in the context of short-term training. SANKALP has three key result areas namely (i) Institutional Strengthening at Central, State and District level; (ii) Quality Assurance of skill development programmes; and (iii) Inclusion of marginalized population in skill development programmes. Unlike other skill development schemes, SANKALP is not a training scheme, it focuses upon interventions inline with the Result Areas as stated above.

(d) and (e) During the last three years, an amount of Rs 275.02 crore has been sanctioned to 30 States/ UTs, including Gujarat, Bihar and West Bengal, under the SANKALP Scheme. Out of these, Rs 263.32 crore have been released to 28 States/ UTs as State Incentive Grants while Rs 11.70 crore have been released to strengthen the skill ecosystem of 117 Aspirational Districts of 28 States. The details of the funds sanctioned to State/ UT wise are at **Annexure-1**.

## Details of funds sanctioned to State/ UTs under SANKALP

(Amount in Rs.)

S.No	State/UT	State Incentive Grant	Funds for Aspirational districts	Total
1	Andhra Pradesh	7,76,25,000	30,00,000	8,06,25,000
2	Chhattisgarh	8,04,49,200	1,00,00,000	9,04,49,200
3	Haryana	6,62,97,600	10,00,000	6,72,97,600
4	Himachal Pradesh	-	10,00,000	10,00,000
5	Jammu and Kashmir	3,84,75,000	20,00,000	4,04,75,000
6	Jharkhand	5,61,60,000	1,90,00,000	7,51,60,000
7	Karnataka	14,35,20,000	20,00,000	14,55,20,000
8	Kerala	6,09,30,000	10,00,000	6,19,30,000
9	Madhya Pradesh	14,42,40,000	80,00,000	15,22,40,000
10	Maharashtra	22,04,40,000	40,00,000	22,44,40,000
11	Odisha	4,89,60,000	1,00,00,000	5,89,60,000
12	Rajasthan	15,66,60,000	50,00,000	16,16,60,000
13	Tamil Nadu	12,18,12,000	20,00,000	12,38,12,000
14	Telangana	-	30,00,000	30,00,000
15	Uttar Pradesh	44,68,80,000	80,00,000	45,48,80,000
16	Uttarakhand	3,40,20,000	20,00,000	3,60,20,000
17	West Bengal	20,70,60,000	50,00,000	21,20,60,000
18	Bihar	24,76,77,600	1,30,00,000	26,06,77,600
19	Gujarat	14,55,00,000	20,00,000	14,75,00,000
20	Punjab	7,05,60,000	20,00,000	7,25,60,000
21	Arunachal Pradesh	2,73,28,500	10,00,000	2,83,28,500
22	Assam	8,84,00,000	70,00,000	9,54,00,000
23	Manipur	1,65,15,000	10,00,000	1,75,15,000
24	Meghalaya	2,23,20,000	10,00,000	2,33,20,000
25	Mizoram	1,80,90,000	10,00,000	1,90,90,000
26	Nagaland	2,34,00,000	10,00,000	2,44,00,000
27	Sikkim	1,98,00,000	10,00,000	2,08,00,000
28	Tripura	2,16,72,000	10,00,000	2,26,72,000
29	Goa	1,02,00,000	-	1,02,00,000
30	Puducherry	1,82,50,000	-	1,82,50,000
<b>Total</b>		<b>263,32,41,900</b>	<b>11,70,00,000</b>	<b>275,02,41,900</b>

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